

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

137. COMP.APPL. 251/2022

COMP.APPL. 205/2022 IN C.P. 65/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.04.2024**

NAME OF THE PARTIES: Meena B. Shah

V/s.

Esenpro Power Transmission Pvt. Ltd.

**Appearance**

**For Petitioner:** Mr. Avinash Wadhvani a/w. Ms. Divya Bahl

**For Respondent:** Ld. Counsel for the Respondent Nos. 1 to 5 and R-5

are appeared physically but did not mark appearance

SECTION 241-242 OF COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Heard Ld. Counsel for the parties at some length. Arguments to be continued  
on **14.05.2024 at 3:30 PM.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)

//NSW//